

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR):** (a) Yes.

(b) The demands mainly relate to revision of pay scales, in service training allowance, invigilation allowance, allotment of staff quarters, transfer of staff etc.

(c) Yes; the instructional wings of the institutes have been closed down for the period of strike.

(d) Efforts are being made to persuade the instructional staff to give up the strike.

**बंगला देश विस्थापितों में पुरुषों और स्त्रियों की संख्या**

2585. डा० लक्ष्मीनारायण पांडेय :

श्री हुकम चन्द कछवाय :

क्या अम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि बंगला देश से अब तक भारत में आये विस्थापितों की कुल संख्या में 15 से 45 वर्ष की आयु के पुरुषों और स्त्रियों की संख्या क्या है ?

अम और पुनर्वास मंत्री (श्री आर० के० खाडिलकर) : बांछित सूचना उपलब्ध नहीं है क्योंकि विभिन्न आयु वर्ग में आने वाले शरणार्थियों के आंकड़े संकलित नहीं किये गये हैं ।

**Transfer of Ground Water Wing to Agriculture Ministry**

2586. SHRI S. C. SAMANTA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether there is any move to transfer the Groundwater Wing to Agriculture Ministry ; and

(b) if so, the reasons therefor ?

**THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN):** (a) Government have recently taken a decision to amalgamate the Groundwater Wing of Geological Survey of

India with the Central Ground Water Board of the Ministry of Agriculture.

(b) The above decision has been taken on the ground that the exploration and exploitation of Groundwater Resources which are now being handled by separate organisations are intimately related functions and call for a single organisation which has not only scientific and technological capabilities, but also the capacity to discharge an overall planning and management function with particular emphasis on the regulation of the use of resources within the framework of Central and State legislation. Divided responsibility between Geological Survey of India on the one hand and the Central Groundwater Board on the other would stand in the way of achieving the above objective apart from resulting in a sizeable amount of wasteful duplication. Hence the decision to amalgamate the Ground Water of the Geological Survey of India with the Central Groundwater Board.

**Delay in Execution of Supply Orders**

2587. SHRI SAT PAL KAPUR : Will the Minister of SUPPLY be pleased to state :

(a) the number and names of parties who have not executed the orders in time during the last three years ;

(b) the total value of orders placed on them and the extent to which they remained defaulters in making the supplies within the stipulated time ; and

(c) the steps taken against the defaulting suppliers ?

**THE MINISTER OF SUPPLY (SHRI D. R. CHAVAN):** (a) and (b). The number of parties on whom orders have been placed during the last three years run into many thousands. Collection of detailed particulars in respect of the parties who had not executed the orders within the stipulated time during the last three years would involve tremendous amount of work ; and the time and energy required for the compilation of such information would not be commensurate with the results to be achieved.

(c) There are various remedies available against the defaulting supplier in terms of the

conditions of the contracts entered into with them. Some of the important remedies are as under :

- (a) Liquidated damages are levied on the defaulting suppliers for delay in supplies.
- (b) In case of breach or default, the contracts are cancelled at the risk and expense of the defaulting firms and the extra expenditure, if any, incurred on repurchase is recovered from the defaulting contractors. Where the recovery of risk purchase loss is not possible, action is initiated to recover general damages.
- (c) The past performance of the defaulting firms is taken into account in deciding future tenders submitted by them.
- (d) The defaulting firms are also liable to be removed from the list of approved suppliers maintained by the DGS&D.
- (e) In case of persistent defaults made by a firm, business dealings with them are suspended.

#### Heavy Engineering Corporation Equipment for Bokaro Steel Plant

2588. SHRI S. R. DHAMANI : Will the Minister of STEEL AND MINES be pleased to refer to the reply given to Unstarred Question No. 1210 on the 3rd June, 1971 regarding Heavy Engineering Corporation Equipment for Bokaro Steel Plant and state :

(a) how the order/supply position of Heavy Engineering Corporation, Ranchi *vis-a-vis* Bokaro Steel Plant stands as at date ;

(b) whether the Heavy Engineering Corporation has now overcome the technological and production problems in order to ensure a smooth flow of supplies to Bokaro in future ; and

(c) if not, the items in which this is still lacking and how it is proposed to overcome the deficiency ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) The position of supplies of mechanical equipment from Heavy Engineering Corporation for the first stage of Bokaro Steel Plant on 1.11.71 is as under :

(in tonnes)

Item	Total tonnage	Schedule for delivery till 1.11.1971.	Effective delivery	Despatch ahead of schedule	Total despatch.
Mechanical Equipment	72,240	69,926	36,078.59	272	36,350.59

(b) Heavy Engineering Corporation have been able to overcome some of the technological and production problems. However, difficulties are still being experienced in achieving the desired rate of production of certain critical items.

(c) Heavy Engineering Corporation have not been able to supply the following items in time due to heavy rejection or the need for rectifications of casting :

	Quantity on order	Quantity supplied
Lime Mixing Tank	5 Nos.	2 Nos.
Cold Blast Valve	13 "	1 "
Separating Valve	4 "	Nil

Besides, Heavy Engineering Corporation have

not been able to manufacture and supply door frames, flash plates and door bodies at the requisite rate. Action has been taken to import some of these items to make up for the deficiency in supplies.

#### Reopening of Manganese ore Mines

2589. SHRI S. R. DAMANI : Will the Minister of STEEL and MINES be pleased to refer to the reply given to Unstarred Question No. 1182 on the 3rd June, 1971 regarding closure of Manganese ore Mines and state :

(a) the number of manganese ore mines reopened and location thereof ; and

(b) the action being taken to make our prices competitive in export markets ?